

Ernakulam (Kerala State) for opening of more telegraph offices in the town; and

(b) if so, the action taken in the matter?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). Representations have been received for providing telegraph facilities at (1) Karithala and (2) Ernakulam High Court Post Offices. Proposal (1) has been sanctioned. The second one will be sanctioned, if found justified.

#### Central Cocomnut Committee

39. Shri Pocker Sahib: Will the Minister of Food and Agriculture be pleased to state the number of appointments of officers made by Government to the Central Cocomnut Committee during the last five years?

The Minister of Food and Agriculture (Shri A. P. Jain): Information is being collected and will be placed on the Table of the Lok Sabha as soon as it becomes available.

#### High Level Committee on Floods

40. Shri T. K. Chaudhuri: Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 1437 on the 3rd September, 1957 and state:

(a) whether the High Level Committee on Floods have finished their work and have submitted their report to Government;

(b) whether it has been possible for the High Level Flood Committee to obtain a copy of the Report of Committee of Experts appointed by the West Bengal Government last year to investigate into the causes of the Mayurakshi floods in 1956; and

(c) whether the High Level Committee has considered that Report?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) Not yet.

(b) The report has not yet been received by the Committee from the West Bengal Government.

(c) Does not arise.

#### Cochin Harbour Administration

41. Shri Pocker Sahib: Will the Minister of Transport and Communications be pleased to state the number of appointments made in the Cochin Harbour Administrative Departments in the last 5 years?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): 330

#### Community Block Advisory Committees

42. { Shri Shree Narayan Das:  
Shri Radha Raman:

Will the Minister of Community Development be pleased to state:

(a) whether Community Block Advisory Committees have been formed and are functioning; and

(b) if so, their constitution and functions?

The Minister of Community Development (Shri S. K. Dey): (a) Yes.

(b) Constitution: In addition to the principal officials serving in the Block area, the Block Advisory Committee consists of:—

(1) Local Members of Parliament.

(2) Local Members of State Assembly.

(3) Local Members of District Board or other similar local authority.

(4) Representatives from the Village Panchayats in the area.

(5) Representatives from the multipurpose Co-operative Societies in the area.

- (6) Representatives from the local Bharat Sevak Samaj Organisation if there is any.
- (7) Practical agriculturists.
- (8) Leading Social Workers.

**Functions:** To assist in the planning, formulation and implementation of the Block programme and in getting people's participation and creating enthusiasm in them for the development programme and activities

स्टेशनों पर बिजली लगाना

- ४३ { श्री श्रीनारायण दास :  
श्री राधा रमण :  
श्री विमल मिश्र :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) द्वितीय पंचवर्षीय योजना के अन्तर्गत ३१ अक्टूबर, १९५७ तक विभिन्न महाखंडों के कितने स्टेशनों पर बिजली लगाई गई है;

(ख) इस संबंध में भविष्य का कार्यक्रम क्या है; और

(ग) पूर्वोत्तर रेलवे की विभिन्न शाखाखानों पर स्थित किन-किन स्टेशनों पर बिजली लगाने का विचार है ?

रेलवे कामंत्रों (श्री शाहनवाज खाँ) :

(क) तथा (ख) भाग (क) के संबंध में ३०-६-५७ तक और भाग (ख) के संबंध में १-१०-५७ से ३१-३-६१ तक की उपलब्ध सूचना सभा के पटल पर रख दी गई है। [बेसिबे परिशिष्ट १, अनुबन्ध संख्या ३१]

(ग) दूसरी पंचवर्षीय योजना में पूर्वोत्तर रेलवे की विभिन्न शाखाओं के लगभग ५० स्टेशनों पर बिजली लगाने का विचार है।

## Sugar Cane

44. **Shri D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of sugar-cane crushed in the sugar mills of Panjab State since the 1st May 1957 till the last day of crushing during the 1956-57 crushing season separately;

(b) the rate of recovery per day in each mill from the 15th April to the last day of crushing; and

(c) the price of sugar-cane paid to farmers in each of the mills during the same period?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) Only one factory worked after 1st May, 1957 and it crushed 28,854 tons of cane from 1st May to close of season.

(b) A statement giving the required information is placed on the Table of the Lok Sabha. [See Appendix I, annexure No. 32.]

(c) The sugar-cane crushed after 1st May, 1957 was paid at the minimum prices fixed by the Government of India for 1956-57 season viz., Rs. 1/7/- per maund for cane delivered at the Gate of the factory and Rs. 1/3/- per maund for cane delivered at outstation Rail Centres.

## Price of Sugar

45. **Shri D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to state:

(a) the price of sugar in (i) the whole-sale market and (ii) the retail market at present; and

(b) how do they compare with the corresponding month of the last year?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) and (b). The wholesale prices of average quality sugar in the important markets as ruling on 5th November, 1957 and